

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/133(KB)2022  
IA(I.B.C)/1489(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>UNITECH WATER TECHNOLOGIES PRIVATE LIMITED VS BENGAL CHEMICALS AND PHARMACEUTICALS LTD</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

Mr. Kuldip Mullick, Adv. : For Operational Creditor  
Mr. Arun Kumar Mishra, Adv.

Mr. Subhabrata Chowdhury, Adv. : For Corporate Debtor  
Ms. Tripti Pandey, Adv.  
Mr. Biplab Dasgupta, Assistant General manager  
(Marketing, HR&Admin-I/C)

**ORDER**

1. Ld. Counsel for the parties present.
2. At joint request, post this matter for arguments **14/6/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**